

List of Creditors of CHINAR RETAILS AND INFRASTRUCTURE PRIVATE LIMITED

Summary of List of claims as on May 2, 2024

Drawn for claims up to July 7, 2024

Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016

(Amount in ₹)

| Sr. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in | Remarks, |
|--------------|--|----------------------------|----------------------|----------------------------|----------------------|-----------------------------|-------------------------------|-------------------------------------|------------|--|
| | | No. of claims | Amount | No. of claims | Amount | | | | Annexure | if any |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | No claims have been received till July 7, 2024 |
| 2 | Unsecured financial creditors belonging to any class of creditors | 7 | 81,70,375 | 0 | 0 | 0 | 81,70,375 | 0 | 2 | Annexure – 2 |
| 3 | Secured Financial Creditors (Other than financial creditors belonging to any class of creditors) | 1 | 2,52,16,42,673 | 1 | 2,52,01,65,127 | 0 | 14,77,546 | 0 | 3 | Annexure – 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 4 | 2,53,27,581 | 0 | 0 | 0 | 2,53,27,581 | 0 | 4 | Annexure - 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | No claims have been received till July 7, 2024 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | No claims have been received till July 7, 2024 |
| 7 | Operational creditors (Government Dues) | 2 | 2,55,74,198 | 2 | 2,55,74,198 | 0 | 0 | 0 | 7 | Annexure – 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 4 | 16,78,314 | 0 | 0 | 0 | 16,78,314 | 0 | 8 | Annexure – 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | No claims have been received till July 7, 2024 |
| Total | | 18 | 258,23,93,141 | 3 | 254,57,39,325 | 0 | 3,66,53,816 | 0 | | |



Amit Karia
Amit Vijay Karia
 Resolution Professional - Chinar Retails and Infrastructure Private Limited

405, Hind Rajasthan Building, Dadasaheb Phalke Road, Dadar East, Mumbai - 400014 Contact: 9029210069 ipamitkaria@gmail.com

Annexure 2

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|-----|--------------------------|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Ankur Jain | 17-05-2024 | 11,01,432 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 11,01,432 | 0 | Claim not related to the corporate debtor |
| 2 | Ruchi Jain | 19-05-2024 | 3,19,325 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 3,19,325 | 0 | Claim not related to the corporate debtor |
| 3 | Thawar Varlani | 20-05-2024 | 10,55,323 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 10,55,323 | 0 | Claim not related to the corporate debtor |
| 4 | Harsh Kumar Lachhwani | 20-05-2024 | 9,81,818 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 9,81,818 | 0 | Claim not related to the corporate debtor |
| 5 | Jyoti Keswani | 20-05-2024 | 9,81,092 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 9,81,092 | 0 | Claim not related to the corporate debtor |
| 6 | Nivedita Lachhwani | 20-05-2024 | 9,53,205 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 9,53,205 | 0 | Claim not related to the corporate debtor |
| 7 | Sanjay & Sangita Moharir | 20-05-2024 | 27,78,180 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 27,78,180 | 0 | Claim not related to the corporate debtor |
| | Total | | 81,70,375 | 0 | | 0 | 0 | | 0 | 0 | 0 | 81,70,375 | 0 | |



Amit Vijay Karia Resolution Professional - Chinar Retails and Infrastructure Private Limited
 405, Hind Rajasthan Building,
 Dadasaheb Phalke Road, Dadar East, Mumbai - 400014 Contact: 9029210069 ipamitkaria@gmail.com

Annexure - 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|-----|--|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Omkaara Assets Reconstruction Pvt. Ltd | 19-05-2024 | 2,52,16,42,673 | 2,52,01,65,127 | Secured | 2,52,01,65,127 | 2,52,01,65,127 | No | 100 | 0 | 0 | 14,77,546 | 0 | Interest upto May 1, 2024 can be allowed. Interest for May 2, 2024 has been disallowed |
| | Total | | 2,52,16,42,673 | 2,52,01,65,127 | | 2,52,01,65,127 | 2,52,01,65,127 | | 100 | 0 | 0 | 14,77,546 | 0 | |



Amit Karia

Amit Vijay Karia

Resolution Professional

Chinar Retails and Infrastructure Private Limited

405, Hind Rajasthan Building,

Dadasaheb Phalke Road, Dadar East,

Mumbai - 400014

Contact: 9029210069 ipamitkaria@gmail.com

Annexure - 4

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|-----|---------------------------------|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | HNM Leasing & Finance Pvt. Ltd. | 20-05-2024 | 73,27,581 | 0 | Unsecured | 0 | 0 | Yes | 0 | 0 | 0 | 73,27,581 | 0 | No Supporting Documents provided |
| 2 | Jai Moolchandani | 20-05-2024 | 40,50,000 | 0 | Unsecured | 0 | 0 | Yes | 0 | 0 | 0 | 40,50,000 | 0 | No Supporting Documents provided |
| 3 | Rajpal Abhikaran Pvt Ltd | 20-05-2024 | 70,00,000 | 0 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 70,00,000 | 0 | Claim invalid as per agreement provided |
| 4 | Sai Chhaya Auto Link | 20-05-2024 | 69,50,000 | 0 | Unsecured | 0 | 0 | Yes | 0 | 0 | 0 | 69,50,000 | 0 | Claim invalid as per agreement provided |
| | Total | | 2,53,27,581 | 0 | | 0 | 0 | | 0 | 0 | 0 | 2,53,27,581 | 0 | |



Amit Karia
Amit Vijay Karia
 Resolution Professional

Chinar Retails and Infrastructure Private Limited
 405, Hind Rajasthan Building, Dadasaheb Phalke Road, Dadar East, Mumbai - 400014
 Contact: 9029210069 ipamitkaria@gmail.com

Annexure - 7
List of Operational Creditors (Government Dues)

(Amount in ₹)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|-----|---|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Bhopal CGST & Central Excise Division -I | 19-05-2024 | 2,50,20,614 | 2,50,20,614 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Admitted in full |
| 2 | Additional Tehsildar & Commercial Tax officer | 22-05-2024 | 5,53,584 | 5,53,584 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Admitted in full |
| | Total | | 2,55,74,198 | 2,55,74,198 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |



Amit Vijay Karia

Resolution Professional

Chinar Retails and Infrastructure Private Limited

405, Hind Rajasthan Building,

Dadasaheb Phalke Road, Dadar East,

Mumbai - 400014

Contact: 9029210069 ipamitkaria@gmail.com

Annexure 8
List of Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|--------------|---|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | The General Manager, City Circle, MPMKVV Co Limited, Bhopal | 19-05-2024 | 8,52,837 | 0 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 8,52,837 | 0 | Payment of electricity dues has been made as 'Current Dues' under 'Essential Services' |
| 2 | Achalnath Vishwakarma | 20-05-2024 | 58,384 | 0 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 58,384 | 0 | No Supporting Documents provided |
| 3 | Shree Laxmi Aluminium | 20-05-2024 | 7,38,937 | 0 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 7,38,937 | 0 | No Supporting Documents provided |
| 4 | Ravi Shankar | 20-05-2024 | 28,156 | 0 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 28,156 | 0 | No Supporting Documents provided |
| Total | | | 16,78,314 | 0 | | 0 | 0 | 0 | 0 | 0 | | 16,78,314 | 0 | |



Amit Karia

Amit Vijay Karia
Resolution Professional
Chinar Retails and Infrastructure Private Limited
405, Hind Rajasthan Building, Dadasaheb Phalke Road, Dadar East,
Mumbai - 400014
Contact: 9029210069 ipamitkaria@gmail.com